

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/128/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s C.R.I. Pumps Private Limited & 8 others
UNDER SECTION : 235, 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

(1) P.H. ARVINDH PANDIAN - Sr ADV } COUNSEL FOR
FOR } APPLICANT/PETITIONERS
CIBI VISHNU



(2) H KARTHIK SESHADRI

Counsel for Respondents



ORDER

Shri P H Arvinth Pandian, senior counsel for petitioner present. Shri H Karthik Seshadri, counsel for respondents present. Counsel for petitioner filed CA 66/2017 in order to place documents on record. Counsel for respondents are directed to file reply to the CA within two weeks by furnishing a copy to the other side, thereon counsel for respondents to file rejoinder, if any, within one week, before the next date of hearing. Put up on **25.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

